

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CP/4/2016

NAME OF THE PETITIONER(S) : YSP PAULRAJ

NAME OF THE RESPONDENT(S) : STORE N MOVE PVT LTD

UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) E. OM PRASATH
(Senior Counsel)

R_{1,4,5}

V. M. KARTHIK

I/b V. M. KARTHIK.

Ramalingam Associates

T. SARAVANAN

R_{2,3 & R6}.

Ph-

U. DHATCHAYAN

M. KARTHIK SESHADRI
V. Hari Kumar
for Eyer & They

for petitioner

v. H. K.

ORDER

Counsel for petitioner present. Counsel for R1, R4 & R5 and Counsel for R2, R3 & R6 are present. Counsel for petitioner reported ready for submitting arguments. Counsel for R1, R4 & R5 prayed time for submitting arguments in CA 17/2017. Time extended at request for submitting arguments in the CA alongwith the CP. Put up on 23.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc